

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3243  
ANSWERED ON:11.02.2014  
REMUNERATIVE PRICE FOR VEGETABLES AND FRUITS  
Mahato Shri Narahari

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is aware that farmers engaged in cultivating vegetables and fruits are not getting remunerative price for their produce;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the remedial steps taken by the Government to provide adequate support price to these farmers;
- (d) whether the Government proposes to set up co-operative societies on the lines of the existing milk co-operatives for such produce in the country;
- (e) if so, the details thereof; and
- (f) the time by which these co-operative societies are likely to be set up?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (c): The Department of Agriculture & Cooperation is implementing Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities generally perishable in nature and not covered under Price Support Scheme on the request of State/Union Territories. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when there is glut in the market and the prices tend to fall below economic levels/cost of production. Procurement under MIS is made by NAFED as Central Agency and by the State designated agencies. Losses, if any, incurred by the procuring agencies are shared between Central Government and the concerned State Government on 50:50 basis (75:25 in case of North-Eastern States). However, the amount of loss to be shared between Central Government and the State Government is restricted to 25% of the procurement cost. Profit, if any, earned by the procuring agencies is retained by them. All the proposals received in the Department to implement MIS have been approved.

(d) to (f) : No such proposal is under consideration of the Government. The Cooperative Societies are member driven institutions which function in a democratic, professional and economically sound manner to ensure accountability of management towards the members & other stakeholders and also enhance public faith in these institutions.